(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	1641086925	4	1641086925	97.44	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	16	251573	16	251573	0.01	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	33	1351676	29	1181370	0.07	0	0	170306	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	112307805	1	15094960	0.90	0	0	97212845	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	111542073	11	26643136	1.58	0	37341504	47557433	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		81	1866540052	61	1684257964	100.00	0	37341504	144940584	

Name of the Corporate Debtor: Pranav Construction Systems Private Limited; Date of Commencement of CIRP: 11-03-2022; List of Creditors as on: 09-09-2022; Name of IP: Mr. KAMAL kISHOR GURNANI; Process Number: 1; Last 5 digitof registration number: 12338